## **Declaration or Assets and Liabilities**

Year-2021-22

J. ...DINANATH PRASAD..., son/daughter/wife of ...Late Sitaram Prasad..., aged..59... Years, belonging to ...Bihar Legislative Assembly Secretariat Patna... service and presently working as ...Under Secretary... given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A <u>Details of movable assets</u>

1500 ×1201

(Assets in joint name indicating the extent of joint ownership will also have to be given)

No.	Description	Self	Spouse name (s) SARITA DEVI	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	50000/-	35000/-	Х	х	X
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		32000/-	Х	X	x
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	X	X	х
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policies No. 1. 511087713 2. 516860929 3. 518652467 Sum Assured 3,00000/-	NIL			
(v)	Motor Vehicles (details of make, etc.)	1. Mahino Bolero SLE. Reg No BR01PB5365 of 2012	2. Honda Activa-3G Reg.no- BR01DD2247 of 2017		-	
(vi)	Jewellery (give details of weight and value)	18 Carat Gold- 10 45000/-	Gold- 75 gm Rs.350000/- Sliver-500 gm. Rs.36000/-			
(vii)	Other assets, such as values of claims / interests	AC- I Inverter with Battery-I pumbset-I T.V-I Referigetor-I				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	х	X	х
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	* · · ·		
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	G+2, House in PlotNo-279 KheshraNo- 1657 at Janakpuri Colony, Road No-7 East Gola Road Danapur, Patna-801503 Value- 90,00000/-			
	Other (such as interest in property)	NIL	NIL			Y_5(

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 17.02.2022	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	LIC HFL- Rs4000000/-	2554233/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 225061/- Assessment Year 2020-2021 . PAN- AGSPP4538L	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL .
	(iv) Property Tax	Rs-1764/- Year 2021-2022	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-77
Gender	:-	M (M/F)
Date of Birth	;-	0 6 0 8 1 9 6 2 (DD/MM/YYYY)
Class/Group	:-	A (A/B/C)
Cadre	:-	Administrative Cadre
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby dealers the		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: TH. 2. 2022

Place: PATNA Name of Employee: DINANATH PRASAD.

Date: 17.02.2022 Designation: UNDER SECRETARY.

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.